



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Judicial Administration Section) Civil Secretariat,  
Jammu/Srinagar.

Subject - Drawal of retainership in favour of Ms. Syed Mazaagulbassar  
Andrabi, Deputy Advocate General at New Delhi

GOVERNMENT ORDER NO: 243- LD (A) of 2017  
D A T E D: 23 - 01 - 2017

It is hereby ordered that the retainership of Ms Syed  
Mazaagulbassar Andrabi, Deputy Advocate General at New Delhi  
shall be drawn against the post of Deputy Advocate General  
available in the Srinagar wing till the creation of posts at New Delhi

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA

No: LD (A) 2015/2

Dated: 23-01-2017

Copy to the:-

1. Ld. Advocate General, J&K, Jammu
2. Principal Accountant General, A&E, J&K, Srinagar.
3. FA/CAO, Department of Law Justice and Parliamentary Affairs.
4. Private Secretary to Hon'ble Minister for Law and Justice for information of Hon'ble Minister.
5. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
6. Ms.Mazaagulbassar Andrabi, Deputy Advocate General, New Delhi.
7. Government Order file.
8. Concerned file

(Achal Sethi)

Special Secretary to Government,  
Department of LJ&PA.

23.1.2017